

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO) :

(a) The land was acquired by Delhi Administration for the Society.

(b) The Society was to pay the cost of acquisition as payable under the Land Acquisition Act, 1894.

(c) Government have no such information.

SAFDARJUNG HOSPITAL AND A.I.I.M.S.
NEW DELHI

*676. SARDAR NARINDER SINGH BRAR : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Safdarjung Hospital, New Delhi and the All India Medical Sciences Institute are under two different managements ;

(b) if so, the reasons therefor;

(c) the annual expenditure incurred on these two institutions separately during the last five years, year-wise ;

(d) whether there is any proposal under Government's consideration to bring the Safdarjung Hospital under the management of the Institute ; if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA) : (a) Yes, Sir.

(b) The All India Institute of Medical Sciences has been established under an Act of Parliament mainly for developing patterns of teaching in under-graduate and post-graduate medical education in all its branches so as to demonstrate a high standard of medical education to all Medical Colleges and other allied Institutions in India.

The Safdarjung Hospital on the other hand is a subordinate office of the Directorate General of Health Services. This is a general hospital for both the public as well as the beneficiaries of the Central Government Health Scheme.

(c) The annual expenditure (Revenue) for the last five years from 1962-63 to

1966-67 is given below :

(Rupees in lakhs)

1962-63	1963-64	1964-65	1965-66	1966-67
<i>Safdarjung Hospital</i>				
63.57	86.18	80.83	105.19	109.00
<i>All India Institute of Medical Sciences</i>				
81.66	83.40	97.22	112.32	126.79

(d) and (e) : There is no proposal to bring the Safdarjung Hospital under the management of the All India Institute of Medical Sciences. However, there is close collaboration between the two in respect of giving medical aid as well as under-graduate and post-graduate medical education.

TA.R.C. REPORT ON WORKING OF PUBLIC SECTOR UNDERTAKINGS

◆558. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Administrative Reforms Commission has submitted a report on the working of public sector undertakings ;

(b) if so, what are the main recommendations contained in the report; and

(c) the steps taken by Government to implement the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) The Commission's main recommendations relate to the following aspects :

(i) Organisational Structure.

(ii) Public Enterprises, Parliament and Government.

(iii) Planning and Construction of Projects.

(iv) Resources External and Internal.

(v) Financial and Materials Management.

(vi) Personnel.

(vii) Audit and Appraisal.

ITransferred from the 14th December, 1967.

(c) The recommendations are under consideration of Government.

■(•CUTTING OF IMPORTS FROM COUNTRIES WHICH DO NOT AGREE TO RE-SCHEDULE LOAN REPAYMENTS

*692. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under the consideration of Government to cut imports from those countries which do not agree to the proposal to re-schedule loan repayments;

(b) if so, the details of the proposal of the import cut; and

(c) what are the loan repayments due at present ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) No, Sir.

(b) Does not arise.

(c) The debt service payments to be made during the current financial year in respect of foreign loans are Rs. 213.83 crores by way of principal and Rs. 122.39 crores on account of interest charges.

SECURITY PAPER MILL, HOSHANGABAD

♦704. SHRI R. S. KHANDEKAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Security Paper Mill at Hoshangabad in Madhya Pradesh is not getting adequate raw material of 'cotton chendis' of various colours; and

(b) if so, what are the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The Mill has been getting enough supplies of this raw material for the present level of production. But the response to a recent tender invited by them was not very encouraging. However, fresh attempts are being made to obtain material if the requisite quantity and quality.

transferred from the 21st December, 1967.

PERIODICALS PUBLISHED BY THE DEPARTMENT OF SOCIAL WELFARE

1336. SHRI ABID ALI : Will the Minister of SOCIAL WELFARE be pleased to lay on the Table of the House a statement giving the following information with regard to the periodicals published by his Department and its attached and subordinate offices :

(a) (i) name of the periodical indicating whether it is published weekly or monthly ;

(ii) number of copies printed of each ;

(iii) number of copies normally sold ;

(iv) number of copies given gratis ; and

(b) the expenditure, direct or indirect, incurred thereon and the income derived therefrom during the last one year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENJI GUHA) :

(a) (i) 1. Social Welfare . Monthly.

2. Samaj Kalyan . Monthly.

3. Navan Rashmi . Quarterly.

4. Social Defence . Quarterly.

(ii) 1. Social Welfare . 4820 Copies

2. Samaj Kalyan . 3491 „

3. Navan Rashmi . About 500 copies.

4. Social Defence . 1300 Copies

(iii) 1. Social Welfare . 3545 Copies

2. Samaj Kalyan . 2340 „

3. Navan Rashmi . About 468' copies.

4. Social Defence . 353 Copies

(iv) 1. Social Welfare . 1182 „

2. Samaj Kalyan . 1077 „

3. Navan Rashmi . 32 „

4. Social Defence . 300 „